

adequate provision of funds during annual plans is one of the major step taken. Besides, Central Water Commission is monitoring certain selected projects with a view to identifying other bottlenecks and suggesting remedial measures.

[*Translation*]

Change in Timings of Utkal Express

2712. SHRIDAL CHANDERJAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the timings of superfast trains coming from South have been changed from 1st May, 1989, if so, the reasons therefor:

(b) whether the timing of Qutub Express has also been changed;

(c) whether the demand for a change in timings of Utkal Express is being made for long; and

(d) if so, the reasons for not changing the timings?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir, to make the schedules more feasible.

(b) It was changed from May, 1989 but subsequently restored to old pattern.

(c) and (d). Requests were received but not found feasible.

Passenger Coaches

2713. SHRIDAL CHANDERJAIN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of passenger coaches available with the Railway (class-wise);

(b) the number of coaches having been withdrawn and the reasons therefor; and

(c) the number of coaches being built and put into operation annually?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The number of passenger carrying vehicles is given in the statement below.

(b) The number of passenger carrying coaches withdrawn during 1987-88, on age-cum-condition basis, is as under:

BG.	807
M.G.	374

(c) During 1988-89, 1044 BG and 374 MG Passenger Carrying Coaches were added in the fleet, 1092 BG and 439 MG Passenger Carrying Coaches are programmed to be manufactured during the 1989-90.

STATEMENT

<i>Type of Coaches</i>	<i>BG.</i>	<i>MG.</i>
A.C. First	98	—
A.C. Chair Car	86	—
A.C. 2-tier Sleeper	417	31
First Class	995	536

<i>Type of Coaches</i>	<i>BG.</i>	<i>MG.</i>
Second class	8065	4296
Second Sleeper	4544	1173
Composite coaches	3782	2210
Total	17987	8246

[English]

Academy for Judicial Officers

2714. SHRI SHANTARAM NAIK: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Union Government propose to establish an academy for the training of judicial officers; and

(b) if so, the details thereof?

THE MINISTER OF LAW AND JUSTICE (SHRI B. SHANKARANAND): (a) and (b). The matter is under consideration of the Government.

Slum dwellers on railway land on Churchgate—Dahisar section

2715. SHRI ANOOPCHAND SHAH: Will the Minister of RAILWAYS be pleased to state:

(a) the number of hutments along the railway line between Churchgate and Dahisar on Western Railway;

(b) the total area of Railway land occupied by the slum dwellers; and

(c) the steps proposed to be taken to

clear these slums from Railway land and to put up a protective wall there?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) About 10,580.

(b) 7.41 hectares (Approx.).

(c) The State Government of Maharashtra has been asked to shift the hutments situated on railway land close to the track and on land required for Railway's own developmental works, to alternative sites and to construct the boundary wall at their cost, where warranted.

[Translation]

Special Drive for Recruitment

2719. CHOWDHRY AKHTAR HASAN: Will the Minister of RAILWAYS be pleased state:

(a) the number of persons recruited in each division/zone of Indian Railways so far by the Government this year under Special Recruitment Drive for Scheduled Castes and Scheduled Tribes;

(b) whether in addition to the above recruitment drive, Railways propose to start a similar Special Recruitment Drive for back-